

horticulture, forestry, soil conservation, miners irrigation and roads. Some schemes for the development of Khadi & Village industries (mainly bee-keeping), sericulture and animal husbandry including dairy development have also been implemented. In keeping with policy of eco-conservation and eco-development which will now govern the schemes for hill area development, some of the States have also taken up integrated development of water-sheds in Western Ghats area, during the last 2 years of Sixth Plan

#### Income from Tourists Visiting Tajmahal

\*478. SHRI APPAYYA DORA HANUMANTU : Will the Minister of CULTURE be pleased to state :

(a) the income from the tourists who visited the Tajmahal during 1983-84 and 1984-85;

(b) the amount spent for the maintenance of Tajmahal during that period;

(c) whether the maintenance of Tajmahal is in bad condition; and

(d) if so, the remedial steps being taken ?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL AND TRAINING, ADMINISTRATIVE REFORMS AND PUBLIC GRIEVANCES AND PENSION AND IN THE DEPARTMENT OF CULTURE (SHRI K. P. SINGH DEO) : (a) The income of the Department from the tourists who visited the Taj Mahal is as follows :

1983-84	Rs. 5,50,492.50
1984-85	Rs. 5,64,615.00

(b) The amount spent on the maintenance of Taj Mahal during the period is as follows :

1983-84	Rs. 10,40,316
1984-85	Rs. 10,49,407

(c) No, Sir.

(d) Does not arise.

#### "Telugu-Ganga Project"

\*479. SHRI K. RAMAMURTHY  
SHRI CHINTA MOHAN :

Will the PRIME MINISTER be pleased to state :

(a) the findings of the visit of six member expert team of the Department of Environment to the project sites of 600 crore Telugu-Ganga Project in Andhra Pradesh; and

(b) the action proposed to be taken on such findings ?

The PRIME MINISTER (SHRI RAJIV GANDHI) : (a) the findings of the Expert Team of the Department of Environment regarding Telugu-Ganga Project, AP include :

- (1) a survey of the critically degraded areas in the catchments of the 3 balancing reservoirs should be carried out to prepare treatment plan which should be implemented concurrently with the engineering project;
- (2) The command area development programme should be detailed to ensure that the irrigation potential created by the project is optimally utilised and the problems of water-logging and salinity can be prevented;
- (3) Compensatory afforestation, including irrigated plantations through lift irrigation wherever possible, should be taken up as time targetted programme to off-set the loss of almost 10,000 hectares of mostly dry deciduous forests.
- (4) Rehabilitation of 26 affected villages should be undertaken as per an overall Master Plan rather than simple payment of monetary compensation;
- (5) To control incidence of water borne epidemics, a Vector

Control Centre should be set up at Kalahasti or at Nellore; and

- (6) Land use pattern needs to be strictly controlled in the catchment of Punddi Reservoir, Madras to prevent location of polluting units like slaughter houses etc.

(b) Additional details on various aspects listed above have been requested from the Project Authorities and the environmental impact of the project will be assessed on that basis.

“Permission to Tatas for putting up power unit in Bombay”

\*480—SHRI V. KISHORE CHANDRA S. DEO : Will the Prime MINISTER be pleased to state :

(a) whether his permission was obtained by the Department before granting sanction to the Tatas for installing power unit 6 at Chembur in Bombay and if so, the details therefore;

(b) whether the unit is to work indefinitely on Gas;

(c) if so, whether permission will be denied to them for the installation of multi-fuel boilers;

(d) whether Bombay State Electricity Board are planning to erect a power plant at Bassein, the Maharashtra State Electricity Board at Uron and the Railways at Chola and if so, why could not the Tatas be asked to put up their plant away from the over-polluted Chembur area; and

(e) whether any major Environment Groups raised objections to this location and the details thereof ?

THE PRIME MINISTER (SHRI RAJIV GANDHI) : (a) to (c) Approval for installation of the Unit has been granted on the condition that non-polluting fuel such as LSHS/fuel oil/gas will be used and there will be no fall back on coal as fuel and feedstock of high sulphur content at any stage.

(d) Yes, Sir. There are plans for setting up of power plants in other areas. The issues relating to alternative sites vis-a-vis the infrastructural and environmental aspects were taken into account while considering the proposal of the Tatas.

(e) Yes, Sir. The objections were against the installation of a coal-based power plant in this location.

#### Regional Super Computer Centres

\*481. SHRIMATI JAYANTI PATNAIK : Will the PRIME MINISTER be pleased to state :

(a) whether a decision has been taken to set up Regional Super Computer Centres in different parts of the country;

(b) whether one such unit is proposed to be set up in Orissa; and

(c) if so, the expected time of commissioning of the above project in Orissa ?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND IN THE DEPARTMENTS OF OCEAN DEVELOPMENTS ATOMIC ENERGY, SPACE AND ELECTRONICS (SHRI SHIVRAJ V. PATIL) : (a) Yes, Sir. A decision has been taken to set up regional computer centres in different parts of the country as an integral part of the nation-wide computer network (NICNET) by the National Informations Centre.

(b) Yes, Sir. One such unit is proposed to be set in Orissa.

(c) The Unit is expected to be commissioned in Orissa in the first half of 1986.

Air journey facility between Bangalore and Mysore

\*482. SHRI V.S. KRISHNA IYER : Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state :